## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)/ No.01/ BB / 2017		Admission	Rule 6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd V/s Falcon Tyres Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Perused the office note. Hon'ble High Court has passed an ad-interim order restraining the IRP and Operational Creditor to proceed further for eight weeks.

List it on 26.07.2017.

MEMBER (T)

MEMBER (J)